

(c) and (d). Milk is distributed by the depot staff through the delivery window. However, in areas where the Members of Parliament reside, the depot staff have instruction, to deliver milk to Members of Parliament out of turn, when they personally visit the depot to collect their milk supplies.

(e) No, Sir.

(f) Does not arise.

Reservation or Allotment of Flats/Shops Plots by DDA

7480. SHRI BHEEKHABHAI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have made reservation in allotment of flats/shops/industrial plots under DDA's rules;

(b) if so, since when;

(c) whether Government will lay on the Table of the House a statement containing year-wise allotment for such reserved communities for the last three years;

(d) why DDA's rules and regulations could not be amended so far to allot the flats/shops/industrial plots on instalment basis and cost to cost price to SCs/STs as they are not in position to purchase these on cash down basis; and

(e) is there any proposal for this and if not, the reasons thereof?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (e) Information is being collected and will be laid on the Table of the Sabha.

Edible Oils to Rajasthan

7481. SHRI JAI NARAYAN ROAT: Will the Minister of CIVIL SUPPLIES be pleased to state;

(a) whether Government have received any demand from the Rajasthan State Government for the supply of more food grains, cloth; edible oils to enable the State Government to meet the public demand in that State; and

(b) if so, the details thereof and what action Government have taken so far in the matter and when Government propose to meet the increased demand of the State?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): (a) Yes, Sir.

(b) The Government of Rajasthan requested for an increase in the existing monthly allocation of wheat of 22,000 tonnes for public distribution system from March, 1982 in view of the repeated scarcity conditions in the State and famine conditions in the Western districts of the State. The monthly allocation of wheat has since been raised by the Centre from 22,000 tonnes to 24,000 tonnes from April, 1982. So far as rice is concerned, their demand is being met in full.

There is no shortage of controlled cloth. As regards imported edible oils, the State Government has indicated its requirement for the current oil year 1981-82 (November 1981 to October, 1982) as 25,000 MTs. They further requested in November, 1981 to allocate 500 MTs of imported edible oils in December, 1981 to allocate 320 MTs of it. The monthly allocations of imported edible oils are made to State Governments/ Union Territories by the Central Government on a realistic assessment of their requirements based on demand, consumption pattern availability of indigenous edible oil within the State and other relevant factors including the pace of lifting of edible oils allocated earlier. Based on the above, the following quantities of imported edible oils have been allocated to Rajasthan during the current oil-year 1981-82:

Year 1981 82;	RBD Palm Oil	Rapeseed Oil (R)
November, 1981	100 MTs.	60 MTs.
December, 1981	100 "	20 "
January, 1982	206 "	"
February, 1982	206 "	"
March, 1982	270 "	"
April, 1982	300 "	"
May, 1982	300 "	"
TOTAL :	1482 MTs.	80 MTs.